

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	COMPANY APPEAL (IBC)/14/KOB/2024 in IBA/37/KOB/2020
SECTION	SEC. 42 IBC
NAME OF PARTIES	SECRETARY, MARADU MUNICIPALITY V/S VIBIN VINCENT (LIQUIDATOR) IN THE MATTER OF KOYENCO AUTOS PRIVATE LIMITED..
PETITIONERS ADVOCATE/ PROFESSIONAL	JOHN VADASSERY
RESPONDENTS ADVOCATE/ PROFESSIONAL	

23rd JULY 2024

ORDER

IA(IBC)/298/KOB/2024 IN COMPANY APPEAL (IBC)/14/KOB/2024 in IBA/37/KOB/2020

This application is filed by Secretary, Maradu Municipality to condone the delay of 183 days in submitting the claim before the Liquidator.

Learned Counsel, Mr. John Vadassery appears physically on behalf of the Applicant.

Learned Liquidator, Mr. Vibin Vincent appears through virtual mode and submits that he has no strong objection in condoning the said delay.

Taking note of the submissions of the learned Counsel appearing for the Applicant and the no objection stated by the Respondent/Liquidator, this bench condones the delay of 183 days in submitting the claim before the Liquidator.

With the aforesaid observations, this IA is **disposed of**.

(2)

COMPANY APPEAL (IBC)/14/KOB/2024 in IBA/37/KOB/2020

This application is filed by Secretary, Maradu Municipality to set aside the order of rejection of the claim of the applicant, communicated by the Liquidator vide e-mail dated 02.11.2023 and to admit the claim of the applicant.

Learned Counsel, Mr. John Vadassery appears physically on behalf of the Applicant.

Learned Liquidator, Mr. Vibin Vincent appears through virtual mode and submits that he has no strong objection in considering the claim of the Applicant Municipality.

Taking note of the submissions of the learned Counsel appearing for the Applicant and the no objection stated by the Respondent/Liquidator, this bench allows this IA and direct the Liquidator to accept and consider the claim of the Applicant as per Rules.

With the aforesaid observations, this IA is **disposed of**.

Sd /-

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**